12 Noon

STATEMENT RESTARRED QUES-TION NO. 17th ANSWERED ON 2ND MARCH, 1970

BHILAI STEEL PLANT

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT): I place on the Table a statement correcting reply to part (b) of Starred Question No. 170 dated 2-3-1970. (Placed in Library, See No. LT. 4169|707.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMF ORTANCE

SALE OF DEFECTIVE TRACTORS IMPORTED FROM THE GDR AND REPORTED BLACK-MARKETING IN TRACTORS IMPORTED FROM RUMAN A AND OTHER EAST EUROPEAN COUNTRIES

SHRI SANI A NARAYANAPPA (Andhra Prade:h): Sir, I beg to call the attention o' the Minister of Food and Agriculture to the sale of defective tractors insported from the German Democrat c Republic and reported black marketing in tractors imported from Rumania and East European countries.

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order According to your ruling and the rule, in addition to 'to the sale of' here, the word 'alleged' should be used.

MR. CHAIRMAN: No, no. Out order Yes, Minister

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-AND CO-OPERATION LOPMENT LOPMENT AND COOPERATION (SHRI ANNA SAHEB SHINDE): Mr. Chairman, Sir in December, 1968, a contract was concluded between the State Trading Corporation of India and the German Democratic Republic suppliers for the import of 3.000 RS-09 tractors. The of tractor had been tested at the Tractor Training & Testing Station, Budni and found suitable for Indian conditions. In December, 1969, certain complaints about its defective working were received from Andhra Pradesh, by then nearly 1,000 tractors had already been received and another 1,000 were on the high seas. Immediately further import was suspended and a Committee of Technical Experts was appointed to make an on-the spot study of the performance of these tractors in various States. A series of discussions were thereafter held with G.D.R. suppliers and they have agreed to place, free of cost, defective components by new modified components in all the tractors sold to the farmers or held in stock by the Corporations, They have also agreed to extend the waranty period. In addition to the five modified tractors already under field test at different places, another tractor as finally modified by G.D.R. suppliers has been received for at Budni.

As for reported black-marketing in tractors imported from Rumania and East European countries, Government of India have received no complaints. To ensure fair distribution and prevent malpractices, imported tractors are distributed to farmers through State Agro-Industries Corporation. It is true that the gap between demand and supply of tractors is wide. To bridge this gap to the extent possible, Government have 35,000 tractors decided to import against 1969-70 requirements and it is likely that an equally large number may have to be imported against the current year's requirements. The scheme for import of gift tractors has also contributed to tractor availability. Government have under active consideration the promulgation of a Control Order on Sale and Distribu-

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